

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri D.E. Kothalikar
COURT 25 ADDL SESSIONS JUDGE
Criminal Cause List Dated 11-09-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	SPL.CASE	100472/2020	DCB CID Vs HARISH RAMA MANDVIKAR @ GANIGA AND ORS.02	PP
<u>HEARING</u>				
2	SPL CASE MCOC	100007/2013	The State ATS P. Stn. Vs Asad Kham Jamshed Ali Khan @ Jaheed @ Kaka @ Mohammed @ Aadil and 7 Ors.	SPP Mr. Raja Thakare
3	SESSIONS CASE	102067/2019	The State of Maharashtra - DCB - CID Unit III Vs Mohammad Shahid Jinu Shaikh	APP
4	SESSIONS CASE	102068/2019	State of Maharashtra - DCB CID, U-AEC Vs Rintu Nazir Hussain Shaikh and other 01	APP
5	SPL.CASE	100414/2020	VISHRAMBAUG POLICE STATION Vs SUDHIR PRAHLAD DHAVALE AND ORS.08	PP
<u>EVIDENCE PART HEARD</u>				
6	SESSIONS CASE	100655/2011	The State - ATS Vs Angela Harish Sontakke @ Angela Milind and 6 other	SPP Ms. Rohini Salian Passbola 1 to 6, Satyanarayan-7, Hiremath-8 to 11
7	SESSIONS CASE	100537/2015	The State of ATS, Kalachowki Unit Vs Monurul @ Mannu Ramzan Shaikh	SPP. Ms. Vidya Kasle Adv. Wahab Khan for all accused
8	SESSIONS CASE	100478/2017	The State Mahim Police Station Vs Shakeel Aionoor Shaikh and another	APP D.M.Lade Adv Vasantkumar Thanvi

ORDER

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9	MISC APPLN MPID	101146/2019	Nilesh Pandey and Anr Vs The State of Maharashtra Economic Offence Wing, PSB, CID and Anr	Sartaj M Pathan
<u>ORDER EXH.</u>				
10	MISC APPLN MPID	101401/2018	The State of Maharashtra Through the Competent Authority Vs M/s. Yathuri Associates/Rahul Sales Ltd. and 8 Others	Mr. Dilip Shukla for R-7
<u>APPEARANCE</u>				
11	SPL.CASE	100473/2020	The state of Maharashtra through DCB CID, Mumbai. Vs Ejaz Yusuf Lakdawala @ Manish Adwani @ Aju @ Laxman Choudhari @ Hirobhai	PP
12	SPL.CASE	100474/2020	The state of Maharashtra through DCB CID, Mumbai. Vs Tarif Abdul Karim Marchant @ Tarik Parvin	PP
13	SPL.CASE	100475/2020	The state of Maharashtra through DCB CID, Mumbai Vs Faiyaz Ibrahim Nakhuda @ Sannata	PP
14	SPL.CASE	100476/2020	The state of Maharashtra through DCB CID Mumbai Vs Ejaj Yusuf Lakdawala	PP
15	SPL.CASE	100544/2020	The state of Maharashtra through DCB CID, Mumbai Vs Ejaz Yusuf Lakdawala@ Manish Adwani @ Aju @ Laxman Choudhari @ Hirobhai	PP
16	SPL.CASE	100551/2020	The state of Maharashtra through DCB CID, Mumbai. Vs Ejaz Yusuf Lakdawala	PP

STEPS

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S.No.	Case Type	Case No.	Title	Name of Advocate
17	REMAND APPLN MCOB	100139/2020	The State- DCB CID Vs Ejaz Yusaf Lakdawala and another	
<u>RETURN OF NOTICE</u>				
18	MISC APPLN MPID	100802/2020	State of Maharashtra Through Economic Offences Wing, Unit - V Vs Kailash Baluram @ Baburam Aggarwal	SPP
